

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

37

T.C.S.P. No. 35/(MAH)/2017
M.A No. 372/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.10..2017

NAME OF THE PARTIES: The Federal Bank Limited

V/s.

M/s. Spectra Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant sethi	Adv. for petitioner	

ORDER

MA 372/2017 IN TCSP 35/230-232/NCLT/MB/MAH/2017

At request of the Parties, list this matter on 27.11.2017

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)